

HIGH COURT OF KARNATAKA, BENGALURU

August 3, 2020

NOTICE

Sitting Lists of Judges for the Principal Bench at Bengaluru and Benches at Dharwad and Kalaburagi have been notified. Advance lists of cases ready for preliminary hearing and final hearing have been referred and appended to the Sitting Lists.

An endeavor/attempt has been made to list old cases of particular categories in chronological order which are ready for preliminary hearing or final hearing, as the case may be. This attempt is to ensure that such ready cases are taken up in chronological order by physical hearing/V.C hearing (optional). If, according to the learned members of the Bar or parties in person, some cases are missing from the notified Advance Lists, they are free to file memo giving all the details of such cases. Memo shall be forwarded to the email addresses which are already notified in clause (2) (a) of the Standard Operating Procedure for High Court on 24th July 2020. On receipt of memo, after due verification, the cases will be added to the Advance Lists.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL